ITEM NO.32 REGISTRAR COURT. 1 SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C).....CC No(s). 15605-15610/2015

M/S. SRI BALA TRIPURA SUNDARI WAREHOUSING Petitioner(s)

VERSUS

GENERAL MANAGER (T.N) FOOD CORPORATION OF INDIA Respondent(s)
(with appln. (s) for c/delay in filing slp)

Date : 03/03/2017 These petitions were called on for hearing today.

For Petitioner(s)
Ch. Leela Sarveswar, Adv.
Mr. M. A. Chinnasamy,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Petitioner is duly represented.

Registry to process the matter under rules.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified
Digitally signed by RUPAM DHAMIJA
Date: 2017.03.04 11:45:27 IST
Reason: